

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY  
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JANUARY 2017**

Sl. No.	Nature	Opening balance as on 01.01.2017	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to M.P. High Court	Disposal	Total Disposal	Total Pendency as on 31.01.2017
<b>MAIN CIVIL CASES</b>											
1	WP	1178		3		3			63	63	1118
2	WA	319	39			39			30	30	328
3	WPC	4395	245	17		262	2		185	187	4470
4	WPL	953	49	1		50			13	13	990
5	WPS	10208	570	8		578	4		678	682	10104
6	WPT	417	15			15			14	14	418
7	WPCR	515	49	3		52	3		37	40	527
8	WPPIL	121	16			16			16	16	121
9	WP 227	1372	98	3		101	3		88	91	1382
10	WPHC	6	2			2			2	2	6
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>19484</b>	<b>1083</b>	<b>35</b>	<b>0</b>	<b>1118</b>	<b>12</b>	<b>0</b>	<b>1126</b>	<b>1138</b>	<b>19464</b>
1	FA	2381	44	7		51			23	23	2409
2	FAM	507	15	1		16			9	9	514
3	SA	5310	73	3		76			40	40	5346
4	MA	434	12	3		15	1		28	29	420
5	MAC	5750	158	5		163			57	57	5856
6	CR	119	11	2		13			9	9	123
7	MCC	208	106	6		112			123	123	197
8	COMP APPEAL	3	1			1				0	4
9	COMP PET	76				0			6	6	70
10	EP	8				0				0	8
11	TPC	32	7			7			13	13	26
12	CONC	1				0				0	1
13	CONT	377	63			63			95	95	345
14	CONTS	0				0				0	0
15	ITR	3				0				0	3
16	ITA	4				0				0	4
17	CER	0				0				0	0
18	ARBA	166	4			4			21	21	149
19	TAXC	151	16			16			52	52	115
20	REVP	64	22			22			29	29	57
21	CIVIL SUIT	0				0				0	0
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>15594</b>	<b>532</b>	<b>27</b>	<b>0</b>	<b>559</b>	<b>1</b>	<b>0</b>	<b>505</b>	<b>506</b>	<b>15647</b>
	<b>TOTAL (A+B)</b>	<b>35078</b>	<b>1615</b>	<b>62</b>	<b>0</b>	<b>1677</b>	<b>13</b>	<b>0</b>	<b>1631</b>	<b>1644</b>	<b>35111</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRREF	1				0				0	1
2	CRA	12625	170			170	1		123	124	12671
3	CRR	4124	129			129			115	115	4138
4	MCRC	538	888			888			836	836	590
5	MCRC u/s 438 CrPC	328	84			84			111	111	301
6	CONTR	6				0				0	6
7	CRMP	1663	154	7	1	162			108	108	1717
8	TPCR	8	3			3				0	11
9	ACQA	1271	17	1		18			4	4	1285
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>20564</b>	<b>1445</b>	<b>8</b>	<b>1</b>	<b>1454</b>	<b>1</b>	<b>0</b>	<b>1297</b>	<b>1298</b>	<b>20720</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>55642</b>	<b>3060</b>	<b>70</b>	<b>1</b>	<b>3131</b>	<b>14</b>	<b>0</b>	<b>2928</b>	<b>2942</b>	<b>55831</b>

NOTE : 1. Total number of 01 cases in institution & total number of 14 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog cases during the searching in physical verification.

  
**Ramashankar Prasad**  
**Registrar (Judicial)**